

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

CP(IB)-1735(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 14.08.2018

NAME OF THE PARTIES:

R.V. Infra Solutions Ltd.  
v/s.  
Gammon India Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

At request of the Petitioner's Counsel, list this matter on 20.08.2018.

SDI-

**RAVIKUMAR DURAISAMY**  
Member (Technical)

SDI-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)